

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 399**

TO BE ANSWERED ON THE 19TH JULY, 2022/ASHADHA 28, 1944 (SAKA)

NDRF FUNDS TO ASSAM

399. SHRI PRADYUT BORDOLOI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the funds disbursed to the state of Assam under National Disaster Response Fund (NDRF) as on date in light of the devastating floods experienced this year in May and June 2022;

(b) the funds disbursed under NDRF during the last three years as on date, State/UT-wise and year-wise;

(c) the amount sought under NDRF by the State Government of Assam and amount disbursed under NDRF to the State during the last three years as on date, year-wise;

(d) whether allocation of funds to Assam under NDRF in FY 2018-19 and 2019-20 has been on lower side and if so, the reasons therefor; and

(e) whether the Government is considering to increase central aid to Assam for flood relief and rehabilitation in view of the fact that the State faces annual flooding four times more than the average suffered by other States and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b): The primary responsibility for disaster management rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural disasters from the State Disaster Response Fund (SDRF), already placed at their disposal, in accordance with the Government of India's approved items and norms. Additional financial

assistance is provided from the National Disaster Response Fund (NDRF), as per laid down procedure in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

During the south-west monsoon of 2022, flood and landslides reported to have caused extensive damages in various districts in the State of Assam. The Central Government, without waiting for the Memorandum from the State Government of Assam, has constituted an IMCT on 19th May, 2022, for on the spot assessment of damages. IMCT has visited the State of Assam from 26th to 29th May, 2022 and second time from 30th June to 3rd July, 2022. The Central Government has released both the installments of SDRF of the year 2022-23 totaling Rs 628.80 crore, in advance, to help the State Government of Assam to provide relief to the affected people. After receipt of the report of IMCT, the additional financial assistance is provided to the State Governments from National Disaster Response Fund (NDRF), as per laid down procedure.

The State-wise details of releases from NDRF during 2018-19 to 2022-23 (as on 12.07.2022) are given in Annexure.

(c) and (d): The allocation of SDRF to States is based on the recommendations of successive Finance Commissions, set up under Article

280 of the Constitution, from time to time. Further, the disbursal of assistance from SDRF and NDRF is governed by the Guidelines and Items and Norms of assistance, which are available on Ministry of Home Affairs website <https://ndmindia.mha.gov.in/images/gallery/Guidelines%20SDRF%20&%20NDRF.PDF> and <https://ndmindia.mha.gov.in/images/pdf/SDRF-NDRFNorms-dated8april2015.pdf>, respectively.

Details of funds sought by Government of Assam and the funds released from NDRF during 2018-19 and 2021-22 are given as under:-

(Rupees in crore)

S.N.	Financial Year	Amount Sought by State Government	Amount approved by High Level Committee (HLC)	Funds Released from NDRF after adjustment
1.	2018-19	2,509.07	138.38	00.00*
2.	2019-20	3,237.76	616.63	00.00*
3.	2020-21	2,640.87	437.15	44.37*
4.	2021-22	1,088.18	51.53	00.00*

- As per laid down guidelines, funds are released from NDRF subject to the adjustment of 50% of balance available in the SDRF account of the State on 1st April of the then financial year. Hence, in these cases, where sufficient fund was available in SDRF, the net out go from the NDRF was either 'NIL' or reduced, against the approved amount.

In the memoranda, the State Government had projected damages beyond the norms of NDRF and for inadmissible items. Further, under NDRF, the fund is provided for immediate relief and not for long-term rehabilitation and reconstruction works, for which funds are generally sought by the State Government. This is the reason for variation in demands submitted by the State and the amount sanctioned by the Central Government.

(e): The recommendations of the 15th Finance Commission (FC) on the disaster risk management have been accepted by the Central Government. The Commission had adopted a new methodology for state-wise allocations, which replaces the expenditure driven methodology. The new methodology is a combination of capacity (as reflected through expenditure), risk exposure (area and population) hazard and vulnerability (risk index). The Government has significantly enhanced the allocation for all the States, including that of Assam under SDRF during the period of 2021-22 to 2025-26. The allocation for Assam under SDRF is Rs. 3793.60 crore for the period 2021-22 to 2025-26 as against Rs. 2541.00 crore during the period of 2015-16 to 2019-20. In addition, Rs. 948.40 crore has been allocated to the State of Assam under the State Disaster Mitigation Fund (SDMF).

**STATEMENT SHOWING STATE-WISE DETAILS OF RELEASE OF FUNDS UNDER NDRF
DURING THE YEAR 2018-19 TO 2022-23 (AS ON 12.07.2022)**

(Rs. in crore)

Sl.No.	State	Release from NDRF (For all calamities)				
		2018-19	2019-20	2020-21	2021-22	2022-23
1.	Andhra Pradesh	1004.88	570.91	657.03	351.43	--
2.	Arunachal Pradesh	132.49	--	59.34	--	--
3.	Assam	--	--	44.37	--	--
4.	Bihar	--	953.17	1255.27	1038.96	--
5.	Chhattisgarh	--	--	--	--	--
6.	Goa	--	--	--	--	--
7.	Gujarat	--	--	--	1000.00	--
8.	Haryana	--	--	--	--	--
9.	Himachal Pradesh	227.29	518.06	2.90	--	--
10.	Jammu & Kashmir #	--	--	--	--	--
11.	Jharkhand	--	--	--	200.00	--
12.	Karnataka	959.84	3208.28	689.27	1623.30	--
13.	Kerala	2904.85	--	--	--	--
14.	Madhya Pradesh	334.00	1712.14	1891.79	600.50	--
15.	Maharashtra	2088.59	5189.40	420.12	1056.39	--
16.	Manipur	--	--	26.53	--	--
17.	Meghalaya	--	--	16.52	--	--
18.	Mizoram	--	--	--	--	--
19.	Nagaland	195.99	176.52	1.34	--	39.28
20.	Odisha	341.72	3294.10	500.00	500.00	--
21.	Punjab	--	--	--	--	--
22.	Rajasthan	526.14	1949.59	68.65	--	13.46
23.	Sikkim	54.93	--	73.86	55.23	--
24.	Tamil Nadu	900.31	--	286.91	566.36	--
25.	Telangana	--	--	--	--	--
26.	Tripura	171.74	--	12.93	--	--
27.	Uttar Pradesh	157.23	--	--	--	--
28.	Uttarakhand	--	--	--	--	--
29.	West Bengal	--	958.33	2250.28	350.13	--
TOTAL		10000.00	18530.50	8257.11	7342.30	52.74

Now UT of Jammu and Kashmir and UT of Ladakh.
